

Listed on 30.9.2013  
Before Ld. Registrar  
Court No. 1  
Item No. 49

SECTION: XIV  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) Nos. 18883, 18911-13, 19417-18, 20046, 24981-83, 24985, 24263, 24530-615, 26996, 29211, 29320, 29660, 30048, 31095, 30209, 30223, 30254, 30261, 27022, 34336-348, 35344-350, 31111, 31046, 31337, 31432, 31047, 31365, 33157, 38181, 38195, 38196, 38197, 38198, 38199, 38200, 38201, 38202, 38203, 38645, of 2012 AND 9004, 9007, 8785, 10363, 10362, 9540, 10364-65, 10369, 10370, 9869-87, 11671-11696, 12058, 12789-90, 12794, 12795, 12797, 12799, 12801-02, 12804, 12807, 12808, 12809, 12811-12, 12814, 12815, 12816, 12817, 12818, 12819, 12820, 12824-54, 12855-56, 12857, 12858, 12859-60, 12861-62, 12426, 14591, 14592, 14593, 15467, 15469, 15471, 15474, 15475, 15476, 15478, 15480, 15481, 15484, 15485, 15486, 115488, 15489, 15491, 15492, 15496, 14227, 15497, 14232, 15500, 12924, 14291, 15501, 14386, 17351, 17352, 18175-76, 18177, 18180, 18182, 18185, 18186, 18189, 18190, 18191-92, 18196-97, 18199, 18211-15, 15957, 20433, 20444, 20447, 20450, 20456, 20458, 20461, 20464, 20471, 20473-74, 20487, 20490, 20492-93, 20495, 20497-98, 20501, 20504-5, 20508, 20510-13, 20514, 20515-16, 20518, 20519, 20520, 20521, 20522, 20523, 20524, 20022, 20525, 20526, 20527, 20087, 14291, 14386, 29412-13, 29416, 29417, 29419-29420, 29421-29422, 23097, 22205, 25092, 25095, 25096 of 2013

Impulse India Pvt.Ltd. etc.

Petitioners

VERSUS

Union of India & Anr etc.

Respondents

OFFICE REPORT

The matters above mentioned were listed before the court of Ld. Registrar on 7.8.2013, when the court was pleased to pass the order (copy or order is enclosed herewith).

Service position of each matter is as under.

S. No.	SLP Nos.	Total respondent	Served	Un-served	V/A & C/A	Remarks
1.	18883/12	2	BOTH	-	Counter affidavit not filed by both counsel.	Service complete

2.	18911-13/12	2	BOTH	-	C/A not filed by R-2. No appearance for R-1 though served.	Service complete
3.	19417-18/12	2	R-2	R-1	V/a filed on behalf of R-2 but CA not filed.	Updated in Chamber pool.
4.	24981-83/12	2	Both	--	C/A not filed by R-2	Service is complete.
5.	24985/12 & 24263/12					Office report on default noted to be listed before Chamber Judge
6.	24530-615/12	2	Both	--	No one entered appearance for R-1. C/A not filed by R-2	Service is complete.
7.	26996/12	2	R-2	R-1	V/A filed but no CA filed by R-2. Ms. Rachna Advocate has not filed V/A and C/A So far though undertaken to file the same vide order dated 14.03.2013	Service is not complete on R-1
8.	29211/12	2	R-2	R-1	V/A filed but no CA filed by R-2. Ms. Rachna Advocate has not filed V/A and C/A So far though undertaken to file the same vide order dated 14.03.2013	Service is not complete on R-1

9.	29320/12	2	R-2	R-1	V/A filed but no CA filed by R-2. Ms. Rachna Advocate has not filed V/A and C/A So far though undertaken to file the same vide order dated 14.03.2013	Service is not complete on R-1
10.	29660/12	2	R-2	R-1	CA not filed by R-2	Service is not complete on R-1
11.	30048/12	2	Nil	Both		Service is not complete on both Respondents
12.	31095/12	2	R-2	R-1	CA not filed by R-2	Service is not complete on R-1
13.	30209/12	2	R-2	R-1	CA not filed by R-2	-do-
14.	30223/12	2	R-2	R-1	CA not filed by R-2	-do-
15.	30254/12	2	R-2	R-1	CA not filed by R-2	-do-
16.	30261/12	2	R-2	R-1	CA not filed by R-2	-do-
17.	27022/12	2	R-2	R-1	CA not filed by R-2. Ms. Rachna Advocate has not filed V/A and C/A So far though undertaken to file the same vide order dated 14.03.2013	-do-
18.	34336-48/12	2	Both	-	V/A not filed by Ms. Rachana Srivastava, Adv for R-1. CA not filed by R-2	Service is complete.
19.	35344-50/12	2	Both	-	-do-	-do-

20.	31111/12	2	2	R-1	CA not filed by R-2	Service is not complete on R-1
21.	31046/12	2	2	R-1	CA not filed by R-2	Service is not complete on R-1
22.	31337/12	2	2	R-1	CA not filed by R-2	Service is not complete on R-1
23.	31432/12	2	2	R-1	CA not filed by R-2	-do-
24.	31047/12	2	2	R-1	CA not filed by R-2	-do-
25.	31365/12	2	Nil	both	-	Service is not complete on both Respondents
26.	33157/12	2	2	R-1	CA not filed by R-2	Service is not complete on R-1
27.	38181/12	2	R-2	R-1	C/A not filed by R-2	Service is not complete on R-1
28.	38195/12	2	R-2	R-1	-do-	-do-
29.	38196/12	2	R-2	R-1	-do-	-do-
30.	38197/12	2	R-2	R-1	-do-	-do-
31.	38198/12	2	R-2	R-1	-do-	-do-
32.	38199/12	2	R-2	R-1	-do-	-do-
33.	38200/12	2	Both	--	C/A not filed R-1 & 2	Service is complete.
34.	38201/12	2	Both	--	C/A not filed R-1 & 2	-do-
35.	38202/12	2	Both	--	C/A not filed R-1 & 2	-do-
36.	38203/12	5	R-2	R-1, 3-5	C/A not filed by R-2.	Service is not complete on R-1 & 3 to 5.
37.	38645/12	2	R-2	R-1	C/A not filed by R-2,	Service is not complete on R-1.
38.	9004/13	2	R- 2	R-1	Counter not filed by R. No 2	Fresh show cause notice as well as dasti was issued to R-1. Counsel for the petitioner has not filed affidavit with proof of dasti so far. Service is not complete on R-1.

39.	9007/13	2	R- 2	R-1	Counter not filed by R. No 2	Fresh show cause notice as well as dasti was issued to R-1. Counsel for the petitioner has not filed affidavit with proof of dasti so far. Service is not complete on R-1.
40.	8785/13	2	R- 2	R-1	Counter not filed by R. No 2	Fresh show cause notice as well as dasti was issued to R-1. Counsel for the petitioner has not filed affidavit with proof of dasti so far. Service is not complete on R-1.
41.	10363/13	2	2	R-1	Counter not filed by R-2	Service is not complete on R-1
42.	10362/13	2	2	R-1	Counter not filed by R-2	Service is not complete on R-1
43.	9540/13	2	R- 2	R-1	Counter not filed by R. No 2	Fresh show cause notice as well as dasti was issued to R-1. Counsel for the petitioner has not filed affidavit with proof of dasti so far. Service is not complete on R-1.
44.	10364-65/13	2	2	1	Counter not filed by R-2	Service is not complete on R-1
45.	10369/13	2	2	R-1	Counter not filed by R-2	Service is not complete on R-1
46.	10370/13	2	2	R-1	Counter not filed by R-2	Service is not complete on R-1
47.	9869-87/13	4 (Respondent nos. 1 & 2 are common)	R-2	1,3 & 4	Counter not filed by R.No. 2	Fresh show cause notice to R-1, 3 & 4 as well as dasti was issued. Counsel for the petitioner has not filed affidavit with proof of dasti so far. Nothing has been recd. By usual mode. Service is not complete on R-1,3 & 4

48.	11671-96/13	2 Respo ndent in 11671 -93 & 11695 , 1 in 11694 , 4 in 11696 /13	R-2	R-1 in all SLPs , R- 3 & 4 in 1169 6/13	C/A not filed by R-2	Service is not complete on R-1 in all SLPs and R-3 & 4 in 11696/13
49.	12058/13	2	2	R-1	Counter not filed by R.No. 2	Service is not complete on R-1
50.	12789-90/13	2	2	-	Counter not filed by both	Service complete
51.	12794/13	2	2	R-1	Counter not filed by R.No. 2	Service is not complete on R-1
52.	12795/13	4	2 to 4	R-1	Counter not filed by R.No. 2 to 4	-do-
53.	12797/13	5	5	1 to 4	Counter not filed by R.No. 5	Service is not complete on R-1 to 4
54.	12799/13	2	2	R-1	Counter not filed by R.No. 2	Service is not complete on R-1
55.	12801-02/13	2	2	R-1	Do	-do-
56.	12804/13	2	2	R-1	DO	-do-
57.	12807/13	2	2	R-1	Do	-do-
58.	12808/13	2	2	R-1	Do	-do-
59.	12809/13	2	2	R-1	Do	-do-
60.	12811-12/13	2	2	R-1	Do	-do-
61.	12814/13	2	2	R-1	Do	-do-
62.	12815/13	2	2	-	Counter not filed by both	Service complete
63.	12816/13	2	2	R-1	Counter not filed by R.No. 2	Service is not complete on R-1
64.	12817-18/13	2	2	-	Counter not filed by both	Service Complete

65.	12819/13	2	2	-	Counter not filed by both	-do-
66.	12820/13	2	2	R-1	Counter not filed by R.No. 2	Service is not complete on R-1
67.	12824-54/13	3	2	1,3	Do	Service is not complete on R-1 & 3
68.	12855-56/13	2	2	R-1	Do	Service is not complete on R-1
69.	12857/13	2	2	-	Counter not filed by both	Service Complete
70.	12858/13	2	2	-	Counter not filed by both	Service Complete
71.	12859-60/13	2	2	R-1	Counter not filed by R.No. 2	Service is not complete on R-1
72.	12861-62/13	7	7	R-1 to 6	Counter not filed by R.No. 7	Service is not complete on R-1 to 6
73.	12426/13	2	2	R-1	Counter not filed by R.No. 2	Service is not complete on R-1
74.	12924/13	2	2	R-1	Counter not filed by R.No. 2	Service is not complete on R-1
75.	14591/13	2	Both	-	C/A not filed by both the council	Service is complete.
76.	14592/13	2	R-2	R-1	C/A not filed by R-2	Service is not complete on R-1
77.	14593/13	13	R-13	R-1 to R-12	C/A not filed by R-13	Unserverd cover has been received back in respect of R-9
78.	20046/2012	2	R- 2	R-1	Counter not filed by R. No 2	Fresh show cause notice as well as dasti was issued to R-1. Counsel for the petitioner has not filed affidavit with proof of dasti so far. Service is not complete on R-1.
79.	20022/2013	2	2	1	Counter not filed by R. No 2	Service not complete on R-1

80.	20087/2013	2	2	1	Counter not filed by R. No 2	Service not complete on R-1
81.	20433/13	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
82.	20444/13	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
83.	20447/13	1 (i) to iii) & 2	R-2	R-1 (i) to (iii)	C/A not filed by R-2	Service is awaited on R-1 (i) to (iii)
84.	20450/13	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
85.	20456/2013	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
86.	20458/2013	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
87.	20461/2013	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
88.	20464/2013	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
89.	20471/2013	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
90.	20473-20474/2013	5	R-1,2,3 &5	R-4	C/A not filed by R-1 & 5 & V/A of R-2 & 3 awaited.	Service is awaited on R-4
91.	20487/2013	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
92.	20490/2013	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
93.	20492-20493/2013	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
94.	20495/2013	(1a, 1b) & 2	R-2	R-1(a) & 1(b)	C/A not filed by R-2	Service is awaited on R-1 a & 1b
95.	20497-20498/2013	7	R-7	R-1 to 6	C/A not filed by R-7	Service is awaited on R-1 to 6
96.	20501/2013	4	R-4	R-1 to 3	C/A not filed by R-4	Service is awaited on R-1 to 3

97.	20504- 20505/20 13	2	Both	-	C/A not filed by R- 2, V/A awaited from R-1	Service is complete.
98.	20508/20 13	12	R- 7(ii i) &12	R-1 to 4, 5(i) to 5(ii ) , 6, 7 (i), (ii) and (iv) , 8 to 11	C/A not filed by R- 12, V/A awaited from 7(iii)	Service is not complete on R-1 to 4, 5(i) to 5(ii), 6, 7 (i),(ii) and (iv), 8 to 11
99.	20510- 20513/20 13	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
100.	20514/20 13	1 ,2 (I) - (V) & 3	R-3	R-1, 2(i) to (v)	C/A not filed by R-3	Service is awaited on R-1, 2(i) to (v)
101.	20518/20 13	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
102.	20519/20 13	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
103.	20520/20 13	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
104.	20521/20 13	6	R-6	R-1 to 5	C/A not filed by R-6	Service is awaited on R-1 to 5
105.	20522/20 13	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
106.	20523/20 13	1 (I) to (iv) & 2	R-2	R-1 (i) to (iv)	C/A not filed by R-2	Service is awaited from R-1 (i) to (iv)
107.	20524/20 13	2				Notice issued on 16.8.13. Service is awaited.
108.	20525/20 13	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
109.	20526/20 13		R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
110.	20527/20 13	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1

111.	20515- 20516/20 13	4	R-4	R-1 to 3	C/A filed by R-4	Service is awaited on R- 1 to 3
112.	14291/20 13	2				Counsel for petitioner has not filed P/F and spare copies SLP. Hence S/C/N could not be issued.
113.	14386/20 13	2	R-2	R-1	C/A not filed by R-2	Service is not complete on R-1
114.	30048/12	2		R-1 to 2	Neither AD card nor unserved cover has been received	Service is not complete on both respondents
115.	30209/12	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
116.	30223/12	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
117.	30254/12	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
118.	30261/12	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
119.	31047/12	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
120.	31095/12	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
121.	31046/12	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1

122.	31111/12	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
123.	31365/12	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
124.	31432/12	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
125.	31337/12	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
126.	33157/12	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
127.	15467/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
128.	15469/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
129.	15471/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
130.	15475/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
131.	15474/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1

132.	15476/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
133.	15478/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
134.	15480/13					There are ten respondents in this matter. Counsel for petitioner has not filed deficit court fee of Rs. 80/- & spare copies for issuance of notice hence notice could not be issued. Although he has filed an application for deletion of the name of respondent nos. 3-10
135.	15481/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
136.	15484/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
137.	15485/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
138.	15486/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
139.	15488/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
140.	15489/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1

141.	15491/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
142.	15492/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
143.	15496/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
144.	15497/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
145.	15500/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
146.	15501/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
147.	15957/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
148.	17351/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
149.	17352/13	2	R-2	R-1	VA filed but C/A not filed in respect of R-2	Service is not complete on R-1
150.	18175-76/13	6		R-1 to 6	Neither AD card nor unserved cover has been received	Service is not complete on all the respondents

151.	18177/20 13	5		R-1 to 5	Neither AD card nor unserved cover has been received	Service is not complete on all the respondents
152.	18180/20 13	4		R-1 to 4	Neither AD card nor unserved cover has been received	Service is not complete on all the respondents
153.	18182/20 13	13		R-1 to 13	Neither AD card nor unserved cover has been received	Service is not complete on all the respondents
154.	18185/13	4		R-1 to 4	Neither AD card nor unserved cover has been received	Service is not complete on all the respondents
155.	18186/13	2		R-1 to 2	Neither AD card nor unserved cover has been received	Service is not complete on all the respondents
156.	18189/13	4		R-1 to 4	Neither AD card nor unserved cover has been received	Service is not complete on all the respondents
157.	18190/13	2		R-1 to 2	Neither AD card nor unserved cover has been received	Service is not complete on all the respondents
158.	18191- 92/13	3		R-1 to 3	Neither AD card nor unserved cover has been received	Service is not complete on all the respondents

159.	18195/13	5		R-1 to 5	Neither AD card nor unserved cover has been received	Service is not complete on all the respondents
160.	18196- 97/13	11		R-1 to 11	Neither AD card nor unserved cover has been received	Service is not complete on all the respondents
161.	18199/13	10		R-1 to 10	Neither AD card nor unserved cover has been received	Service is not complete on all the respondents
162.	18211- 15/13	2		R-1 to 2	Neither AD card nor unserved cover has been received	Service is not complete on all the respondents
163.	14227/13	2	R-2	R-1	C/A not filed by R-2	Service not complete on R-1
164.	14232/13	2	R-2	R-1	C/A not filed by R-2	Service not complete on R-1
165.	14386/13	2	R-2	R-1	C/A not filed by R-2	Service not complete on R-1
166.	23097/13	7	R-7	R-1 to 6	C/A not filed by R-7	Service is awaited on R-1 to 6
167.	22205/13	2	R-2	R-1	C/A not filed by R-2	Service is awaited on R-1
168.	25092/13	2	R-2	R-1	C/A not filed by R-2	Show cause notice issued on 17.8.13. Service is awaited on R-1
169.	25095/13	2	R-2	R-1	C/A not filed by R-2	Show cause notice issued on 17.8.13. Service is awaited on R-1
170.	25096/13	2	R-2	R-1	C/A not filed by R-2	Show cause notice issued on 17.8.13. Service is awaited on R-1
171.	29412- 13/13	3				Notice issued on 21.9.13. Service is awaited on all the Respondents

172.	29416/13	2				Notice issued on 21.9.13. Service is awaited on all the Respondents
173.	29417/13	2				Notice issued on 21.9.13. Service is awaited on all the Respondents
174.	29419-20/13	3				Notice issued on 21.9.13. Service is awaited on all the Respondents
175.	29421-22/13	2				Notice issued on 21.9.13. Service is awaited on all the Respondents

The matters above-mentioned are listed before the Court of Ld. Registrar with this Office Report.

DATED THIS THE 28<sup>th</sup> DAY OF SEPTEMBER, 2013.

ASSISTANT REGISTRAR.

Copy to :

1. Mr. Chandra Prakash, Adv.
2. Mr. S.K. Sabharwal, Adv.
3. Dr. Ashwani, Advocate
4. Mr. Bankey Bihari, Advocate
5. M/s Saharya & Co., Advocate
6. Mr. Krishan Kumar, Advocate
7. Ms. Rachana Srivastava, Advocate
8. Mr. Saurabh Misra, Advocate
9. Mr. Vikas Mehta, Advocate
10. Ms. Shobha, Advocate
11. Mr. Shyam Vasisht, Advocate
12. Mr. Naresh Kumar, Advocate
13. Mr. Jayant Khanna, Advocate
14. Mr. Rajiv Sharma, Advocate

ASSISTANT REGISTRAR

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